

## MATTERS UNDER RULE 377 \*

MR. DEPUTY-SPEAKER: Matters Under Rule 377 shall be as laid on the Table of the House. Hon. Members are requested to send in slips immediately as per the practice.

Title: Need to set up the proposed Textile Unit in Nagpur, Maharashtra-laid.

SHRI VILAS MUTTEMWAR (NAGPUR): The Vidarbha region has enormous opportunities for the development of textile sector owing to its being vastly cotton growing area. In fact, Nagpur had the privilege to have two textile mills viz. Empress Mill and Modal Mill established about 120 years back in the private sector. Both these mills have since been closed and the land disposed of. Besides, Badnera, Pulgaon, Hinganghat and Achalpur in the Vidarbha region were also having number of textile mills. Most of these mills have also either been closed or are in sick state of affairs due to lack of the required incentives. As a result thereof not only the textile sector suffered adversely but it caused lot of unemployment in the region. In fact Vidarbha region once used to be the hub of textile sector, with a view to revive the textile industry in the Vidarbha region which is having the required infrastructure and the raw material, Government needs to provide all the incentives for the development of this industry.

Now that the Government has proposed to set up three new textile units in the country. Nagpur is the most suitable place for the establishment of one of these units. I would, therefore, urge upon the Government to ensure that one of these textile units is set up in Nagpur.